

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-115/2023/963 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Saptarshi Das,
Deputy Registrar (Bench),
Gauhati High Court,
Guwahati.

Dated Guwahati the 14th February, 2024.

Sub: **Earned Leave.**

Ref:- Your letter dtd. 11.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave w.e.f. 17.02.2025 to 25.02.2025** (prefixing 16.02.2025; suffixing 26.02.2025), **along with station leave permission w.e.f. 19.02.2025 to 21.02.2025**. Further, you are to hand over the charge of your official duties to the Jt. Registrar (Judicial), Gauhati High Court, Guwahati.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-115/2023/ 964 - 965 /A, dated , 14-02-2025
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

[Signature]